for cold drinks under the Fruit Products Order, 1955, and the Department of Prevention of Food Adulteration, Delhi Administration, have been making periodical checks on the quallty of cold drinks marketed in Delhi.

## Yoga Camps in Delhi

834. SHRIGURUDAS KAMAT: Will the Minister of HUMAN RESOURCE DEVEL-OPMENT be pleased to state:

- (a) the number of recognised yoga camps in Delhi;
- (b) whether any of them has been demolished;
  - (c) if so, the location thereof; and
  - (d) the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (d) According to available information, the Delhi Branch of the KSMYM Samiti, Lonavia has been organising two yoga camps of three weeks each, for the general public for the last 20 years. The last camp wa held in April, 1992 and the next camp is scheduled to be organised in September-October, 1992. In addition, yoga classes are being organised for the general public on a regular basis.

This Ministry does not recognise any yoga camps nor is it aware of the demolition of any such camps.

## Audio Cassettes supplied by NCERT for Education of Handicapped

835. SHRI SHASHI PRAKASH: Will the

Minister of HUMAN RESOURCE DEVEL-OPMENT be pleased to state:

- (a) the number of institutions in Uttar Pradesh especially in Allahabad benefited by the audio cassettes supplied by NCERT in regard to education of handicapped; and
- (b) whether the handicapped and normal children are simultaneously being taught in the same institution under the scheme?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) The National Council for Educational Research and Training produces audio cassettes for the education of the disabled children. The Council has also advised all the State Governments and Union Territory Administrations regarding the availability of the cassettes for purchase by them. However, the Government of Uttar Pradesh has not made any purchase of these cassettes so far.

(b) Yes, Sir.

## Raniganj - Mejia Bridge

836. SHRI HARADHAN ROY: Will the Minister of RAILWAYS be pleased to state:

- (a) the progress made in construction of the Raniganj - Mejia rail - cum- road bridge on Eastern Railway; and
- (b) when it is likely to be completed and commissioned for rail traffic?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) and (b). Raniganj Mejia is a private siding to be constructed for the captive traffic of its owners. Since Railways have